

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.549/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M

Name of the Company	Bajate Stock & Shares Pvt.Ltd.-Versus-Snowblue Trexim Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 ABITYA SHARMA
ADVOCATE

CORPORATE
DEBTOR

~~ABITYA SHARMA~~
04/12/17

1. NITU PODDAR, Pcs
2. BARSHA DIKSIT, Pcs

}

Applicant

~~NITU PODDAR~~
04/12/17

ORDER

Ld. Counsel for the operation creditor and the corporate debtor are present.

Heard. Reserved for order.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)